

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Appeal No. 17/(MAH)/2015
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2017

NAME OF THE PARTIES: Shri D. R. Sharma

V/s.

M/s. Suman Kumar Salhotra & Suman Salhotra

SECTION OF THE COMPANIES ACT: 58-59 of the Companies Act, 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
	D. R. Sharma	Partner Self	

Common Order

Co. Appeal No.14/59/ CLB/MB/MAH/2014
Co. Appeal No.16/58,59/ CLB/MB/MAH/2015
Co. Appeal No.17/59/ CLB/MB/MAH/2015
Co. Appeal No.18/58,59/ CLB/MB/MAH/2015
Co. Appeal No.19/58,59/ CLB/MB/MAH/2015

At request of the parties, list this matter for hearing on 24.2.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)